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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA106/17 IA107/17, IA 108/17, IA 123/17, IA 140/17 in CP No.81/ 2017	-	For filing objections	241(1) (a)	M.S.Nagappa Vs Stump Schuele and Somappa Pvt Ltd.

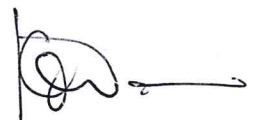
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SRINANDAN.K.
For Srinivas &
Badri Counsel
(+299914774)

Advocate for
Petitioners.



2. Prasanth.v.v.
Jagan Associates

Adv for
Respondent



Counsel for petitioner is present. Counsel for respondents is also present. IA No.123/2017 is taken up along with other I.As. Counsel for opposite party in IA No.123/2017 requested time to file objections.

List it on 19.02.2018.



MEMBER (T)



MEMBER (J)